## GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

# LOK SABHA UNSTARRED QUESTION NO. 3524 TO BE ANSWERED ON 16.03.2018

### **Compensatory Afforestation**

#### 3524. SHRI NALIN KUMAR KATEEL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to State:

- (a) whether Compensatory Afforestation is being done across the country;
- (b) if so, the details thereof and the present status of Compensatory Afforestation in the country, State/UT-wise:
- (c) whether the Government has taken up any ground level study on the implementation of the Compensatory Afforestation Act across the country;
- (d) if so, the details thereof; and
- (e) the fund sanctioned and released for the Compensatory Afforestation in the country, State/UT-wise?

### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

- (a)& (b) Yes, the compensatory Afforestation has been done on 8.15 lakh hectare across the country from the Compensatory Afforestation Fund. Detail of Compensatory Afforestation is enclosed in annexure A
- (c) & (d) A multi-pronged strategy is in place for monitoring of the works undertaken under CAMPA which inter-alia include calling for, analysis, and feedback on the Quarterly Progress Reports submitted by the State CAMPAs to the Ad-hoc CAMPA, monitoring of Projects through loading of polygons of works undertaken, on the e-Green Watch portal managed by the National Informatics Centre and third party monitoring to be undertaken by independent agencies.
- (e) The details of fund released to various states/ UTs during last three years is enclosed in annexure-B

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Annexure A referred to in the answer to part (a) of Lok Sabha Unstarred Question No.3524, to be answered on 16.03.2018 regarding Compensatory Afforestation SHRI NALIN KUMARKATEEL, Member of Parliament

# Abstract of Compensatory Afforestation achieved from 1980 to 2017 as reported by States/Union Terriorites time to time

S.No.	Name of States	Compensatory Afforestation (in ha.)		
1	Andaman & Nicobar	2353.97		
2	Andhra Pradesh	31457.52		
3	Arunachal Pradesh	11717.49		
4	Assam	7874.00		
5	Bihar	4304.40		
6	Chandigarh	75.40		
7	Chhattisgarh	48809.77		
8	Delhi	107.79		
9	Goa	1829.62		
10	Gujarat	84811.66		
11	Haryana	6861.30		
12	Himachal Pradesh	24008.50		
13	Jammu & Kashmir	37091.93		
14	Jharkhand	25246.73		
15	Karnataka	28067.00		
16	Kerala	58578.40		
17	Madhya Pradesh	136059.18		
18	Maharashtra	97565.00		
19	Manipur	5327.23		
20	Meghalaya	611.00		
21	Mizoram	7264.58		
22	Odisha	55654.71		
23	Punjab	13749.00		
24	Rajasthan	40136.40		
25	Sikkim	3667.43		
26	Tamil Nadu	3702.00		
27	Tripura	5594.00		
28	Telangana	11480.00		
29	Uttar Pradesh	19156.47		
30	Uttarakhand	38415.07		
31	West Bengal	3583.79		
Grand total 815161.33				

The area mentioned is in hectares. Does not contain if normation in respect of Dadra & Nagar Haveli, Daman & Diu, Nagaland, Pondicherry,

Annexure B referred to in the answer to part (e) of Lok Sabha Unstarred Question No.3524, to be answered on 16.03.2018 regarding Compensatory Afforestation by SHRI NALIN KUMAR KATEEL, Member of Parliament

SI. No.	State/UT	2014-15	2015-16	2016-17	Total [Col.3 to
			Amount in Rupees		Col.5] (amount in Rs.)
1	2	3	4	5	6
	Andaman &	-			-
1	Nicobar Islands	23,049,000.00	10,000,000.00		33,049,000.00
2	Andhra Pradesh	1,350,000,000.00	850,000,000.00	890,000,000.00	3,090,000,000.00
3	Arunachal Pradesh	475,000,000.00	620,000,000.00	1,500,000,000.00	2,595,000,000.00
4	Assam			300,000,000.00	300,000,000.00
5	Bihar	198,019,400.00	341,400,000.00	330,000,000.00	869,419,400.00
6	Chandigarh	1,982,000.00	21,179,000.00	10,000,000.00	33,161,000.00
7	Chhattisgarh	1,930,000,000.00	2,390,000,000.00	2,800,000,000.00	7,120,000,000.00
8	Dadra & Nagar Haveli				
9	Daman & Diu				
10	Delhi	40,000,000.00	39,100,000.00	40,000,000.00	119,100,000.00
11	Goa				
12	Gujarat	650,000,000.00	330,000,000.00	450,000,000.00	1,430,000,000.00
13	Haryana	230,000,000.00	640,000,000.00	180,000,000.00	1,050,000,000.00
14	Himachal Pradesh	960,000,000.00	769,800,000.00	1,096,200,000.00	2,826,000,000.00
15	Jammu & Kashmir	340,000,000.00	310,000,000.00	1,020,000,000.00	1,670,000,000.00
16	Jharkhand	1,750,000,000.00	1,410,000,000.00	1,490,000,000.00	4,650,000,000.00
17	Karnataka	650,000,000.00	600,000,000.00	851,200,000.00	2,101,200,000.00
18	Kerala	45,397,000.00			45,397,000.00
19	Lakshadweep				
20	Madhya Pradesh	895,000,000.00	2,130,000,000.00	1,400,000,000.00	4,425,000,000.00
21	Maharashtra	1,480,000,000.00	1,550,000,000.00	2,050,000,000.00	5,080,000,000.00

22	Manipur	82,700,000.00	250,000,000.00	150,000,000.00	482,700,000.00
23	Meghalaya		165,600,000.00		165,600,000.00
24	Mizoram	68,000,000.00	67,300,000.00	67,500,000.00	202,800,000.00
25	Nagaland				
26	Odisha	1,800,000,000.00	3,220,000,000.00	4,260,000,000.00	9,280,000,000.00
27	Pudducherry				
28	Punjab	410,000,000.00	490,000,000.00	490,000,000.00	1,390,000,000.00
29	Rajasthan	740,000,000.00	480,000,000.00	1,400,000,000.00	2,620,000,000.00
30	Sikkim	137,000,000.00	110,000,000.00	90,000,000.00	337,000,000.00
31	Tamil Nadu		22,000,000.00	90,000,000.00	112,000,000.00
32	Telangana	350,001,000.00	760,000,000.00	1,170,000,000.00	2,280,001,000.00
33	Tripura	80,000,000.00	110,000,000.00	120,000,000.00	310,000,000.00
34	Uttar Pradesh	449,118,400.00	1,770,000,000.00	1,180,000,000.00	3,399,118,400.00
35	Uttarakhand	680,000,000.00	1,640,000,000.00	1,707,100,000.00	4,027,100,000.00
36	West Bengal			210,000,000.00	210,000,000.00
	Grand Total	15,815,266,800.00	21,096,379,000.00	25,342,000,000.00	62,253,645,800.00